

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil)...../ 2 0 0 8  
CC 1 2 0 9 2 / 2 0 0 8

(From the judgement and order dated 1 0 / 0 4 / 2 0 0 8 in WA No. 5 4 4 / 2 0 0 8  
of the HIGH COURT OF K E R A L A AT E R N A K U L A M )

S T A T E O F K E R A L A & O R S.

Petitioner(s)

V E R S U S

V.S.R A V E E N D R A N

Respondent(s)

With I.A. No.1 (C/delay in filing SL P and office report)

Date: 1 1 / 0 9 / 2 0 0 8 This Petition was called on for hearing today.

C O R A M :

HON' B L E M R. J U S T I C E R . V. R A V E E N D R A N  
HON' B L E M R. J U S T I C E L O K E S H W A R S I N G H P A N T A

For Petitioner(s) Mr. G. P r a k a s h ,Adv.

For Respondent(s) Mr. L. Nageshwa r Rao, Sr. Adv.  
Mr. S. Udaya Ku m a r Sagar, Adv.  
Ms. Bina Madhavan, Adv.  
for M/S. Lawyer'S Knit & Co,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

Leave granted.

List with C.A. NO.9 8 3 - 9 9 0 / 2 0 0 3 and SL P (C) No.1 7 8 5 8 / 2 0

0 8 .

( Ravi P. Verm a )  
Court Master

( Anand Singh )  
Court Master